

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 522

TO BE ANSWERED ON DECEMBER 02, 2015

ILLEGAL SELLING OF LUTYENS ZONE PROPERTY

NO.522 SHRI RAJESH VERMA:

Will the Ministry of Urban Development be pleased to state:

- (a) Whether some of the lease-hold properties of Lutyens Zone in Delhi have illegally been sold out;
- (b) If so, the details thereof and the reasons therefore;
- (c) Whether the Government has conducted any enquiry in this regard and if so, the details and outcome thereof; and
- (d) The action taken/being taken against the persons involved in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN
DEVELOPMENT

(SHRI BABUL SUPRIYO)

(a): No, Madam. As no such sale has come to the knowledge of this Ministry.

(b) to (d): In view of (a) above, question does not arise.
